

loyed after he had attained the age of 60 years for a period not exceeding five years on the whole, but not beyond his completing the age of 65 years, if the Executive Council/Governing body of a College is satisfied that such re-employment is in the interest of the Institution.

(d) and (e). As the retirement age of employees of the University and its Colleges is 60 years, the question of granting them any extension in service after the age of 58 years does not arise.

[English]

**Regional meeting of Health Ministers to review working of National Health Programme**

4581. SHRI B.V. DESAI :  
SHRIMATI MADHURI SINGH :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that a regional meeting of Health Ministers was held under the Chairmanship of Union Minister for Health on 17th and 18th July, 1985 to review the working of the National Health Programme ;

(b) if so, whether such meetings by the Union Minister have been held with other state Health Ministers also ;

(c) if so, what were the subjects discussed and decision arrived at ;

(d) whether the family planning performance of those states which were represented at the meeting had been fully scrutinised ;

(e) whether the number of sterilisation in those states during 1984-85 was much smaller than in the previous year ; and

(f) what are the other steps being taken by the Government to achieve the objective of family planning in the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

A Regional meeting of Health Ministers of Uttar Pradesh, Madhya Pradesh, Rajasthan, Bihar & Orissa only was held at New Delhi.

(b) There is no proposal to hold further Regional Health Minister's meetings for the present as the 11th Joint Conference of Central Council of Health and Central Family Welfare Council is scheduled to be held from 2nd to 5th September, 1985 and the Health Ministers of all the States and Union Territories are due to participate in this meeting.

(c) to (e). These meetings are primarily intended for undertaking an indepth review of the progress in implementation of National Health & Family Welfare Programmes and to find ways and means of removing the difficulties in the implementation of these programmes.

(f) In addition to the on-going programmes aimed at persuading the citizens to voluntarily accept small family norm, the new strategies are to intensify utilisation of various media channels, inter-personnel communication to increase the demand for family welfare services ; expand infrastructural facilities ; streamline the supply system ; improve programme management ; upgrade skills of the staff and secure maximum possible community participation.

**National Energy Policy**

4582. SHRI S. KRISHNA KUMAR :  
Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the progress of the implementation of the National Energy Policy by the Centre and the States/Union Territories ; and

(b) the salient features of the guidelines issued by his Ministry to the States in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) and (b). The Energy Policy of the Government of India aims at ensuring adequate energy supplies at minimum cost, achieving self-sufficiency

in energy supplies and protecting the environment from the adverse impact of unregulated utilisation of energy resources.

Efforts have been intensified for the development and exploitation of renewable sources of energy to meet the energy requirements of rural communities.

Guidelines issued by the Central Government from time to time include accelerated exploitation of domestic conventional and renewable energy resources, intensification of exploration for oil and gas, management of energy demand, energy conservation and management, etc.

**Allocation/Expenditure for control of  
Blindness in West Bengal**

4583. DR. PHULRENU GUHA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any allocation was made to West Bengal under the National programme for control of Blindness during 1984-85 ; and

(b) if so, how much money was sanctioned and how much was spent by West Bengal Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) and (b). During the year 1984-85 Government of West Bengal was given Central assistance of Rs. 32.19 lakh under the National Programme for Control of Blindness and the expenditure reported by the State Government against the Central assistance is Rs. 32.19 lakh.

**Plan to conserve rain water**

4584. SHRI D.N. REDDY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government are aware of the depletion of water sources from many parts of the country ; and

(b) whether Government have thought out a plan to conserve rain water on a national level ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) Depletion of water sources has taken place in some parts of the country.

(b) With a view to conserve the rain water surface storage and ground water schemes are being planned and implemented. In this context a national perspective for water resources development has been drawn up. Under which surveys and investigations of the Peninsular River Development Component of the Plan have been taken up.

**Subletting/sub-allotment of book-stalls**

4585. DR. KRUPASINDHU BHOI : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any provision in agreement with M/s. A.H. Wheeler & Company for the further subletting/sub-allotment of book-stalls ; and

(b) if not, the precautions taken by Government to check further subletting of book-stalls ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) There is no such provision.

(b) If any irregularity of sub-letting is established, the contract can be terminated.

**Cost structure of ports after introduction of  
Dock Labour Board Scheme**

4586. SHRI ANOOPCHAND SHAH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the cost structure of ports went up in all major ports after the introduction of Dock Labour Board Scheme in these ports ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANS-